l;ir State should btf invested in that Slate. Such a policy could lead to a situation where the needs of bad ward areas as well as genuine requirements for productive purposes of the mon industrialised States are neglected to the ;rave detriment of the community while inds in certain States remain unutilised ft: lack "I" demand.]

OUTBI-M WS OI CI II RI I RAWGANJ AMI VS ISOL ARI

- *596. SHRf KALYAN ROY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether the Government are aware of a serious outb iak of Cholera in and around Raniganj and Asansol towns in ol sub-dh isi. n:
- (h) if so, the c; cts of tin's outbreak and how mam persoi died in villages and in coal mines in th ana:
- (c) whether thi outbreak of Cholera is also due to the erious negligence of the Asansol Mines Board of Health and also shortage of watei in the area; and
- (d) whether Go jrnment propose to set up uit comin tee to investigate into the causes ol this out >nrk of Cholera and take suitable action ta prevent its recurrence?
- THI MINIS'] ,R OF HEALTH AND FAMILY PLANKING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRf K. K. SI AH): (a) Yes. sir.
- (b) and (c) "he outbreak of cholera may be due to sli irtage of portable water on account of pro hire of drought conditions in the arc; this year. 46 deaths have been reported, n Raniganj Municipal aiea, 18 in Asai ol Municipal area and 2 in Asansol Mini Hoard area. Government have no inform! ion about any negligence on the part of the Asansol Mines Board of Health.
- (d) There is n proposal to set up an enquiry committee n the matter. All possible Steps are being ikn by the State Government to prevent recurrence of the epidemic. Arrangements h ive been made to supply drinking water in trucks, and for disinfection of water sources by partial application of bleaching powder. Inoculations have been performed both in the Raniganj and Asansol Munici] tl areas.

GRIEVANCES IF N.C.D.C. EMPLOYEES

- *597. SHRI CHITTA BASU: Will the Minister of PE I ROLEUM AND CHEMI-CALS AND MINES AND METALS be pleased to state
- (a) whether here are long standing grievances of the employees and workers of National Coal Development Corporation:

- (b) if so, the nature of the grievances;
- (c) whether there is any joint consultative machinery to settle outstanding disputes between the management and workers;
- (ill il the answer to part (c) above be in the negative whether Government propose to set up any such machinery; and
 - (e) if not, the reasons therefor?

THE MINISTER. OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY): (a) Yes. Sir.

- (b) The major grievances iciatc to: —
- (i) Implementation of those recommendations of the Central Wage Board for coal industry, which have not: been accepted by the Central Government,
- (iii grant of higher pay scales for employees even far above those recommended by the Central Wage Board for coal industry and upward revision of pay scales of most of the posts,
- (iii) promotion of employees to higher posts after lhc\ have put in some years of service in that post regardless of the requirement of personnel in higher categories or the merits and qualifications of the candidates,
- (iv) preference in the matter ol employment to the children of employees,
 - (\) introduction ol family pension scheme,
 - (vi) provision of rent free

accommodation

to the employees,

- (vii) reimbursement of full medical expenses for treatment taken even front private medical practitioners.
- (c) A grievance procedure has been exist ing in the Corporation for settling outstanding disputes with workers.
 - (d) Docs not arise.
 - (e) Does not ai ise.

विदर्भ क्षेत्र में राष्ट्रीयकृत बैं हों में लमा राशि

*598. श्री ना० कृ० शेजबलकरे : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र के विदर्भ क्षेत्र के बाठ जिलों में 1 फरवरी, 1970 को स्टेट वैंक बाक इंडिया बौर अन्य राष्ट्रीयकृत बैंकों में कितनी-कितनी राणि जमा थीं ; श्रौर